

ITEM NO.23

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 417-420/2024

SIYARAM YADAV

Appellant(s)

VERSUS

SHIV SHANKAR & ANR.

Respondent(s)

IA No. 55005/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 55006/2018 - EXEMPTION FROM FILING O.T.)

Date : 26-02-2024 These matters were called on for hearing today.

For Appellant(s)

Ms. Sushma Verma, Adv.  
Mr. Ravi Kumar, Adv.  
Mr. Devesh Maurya, Adv.  
Mr. Ved Parkash, Adv.  
Mr. Praveen Swarup, AOR

For Respondent(s)

Ms. Vanshaja Shukla, AOR  
Ms. Madhura Chitnes, Adv.

M/S. Mukesh Kumar Singh And Co., AOR  
Mr. Rajeev Lochan, Adv.  
Ms. Varsha Joshi, Adv.  
Mr. Pawan Kumar Dhiman, Adv.  
Mr. Chandrakant S Sarkar, Adv.  
Mr. Jeetendra Kumar, Adv.  
Ms. Sujata K Muni, Adv.  
Mr. Ikshit Singhal, Adv.  
Ms. Saba, Adv.  
Ms. Km Reena, Adv.  
Mr. Santanu Jugtawat, Adv.

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UPON hearing the counsel the Court made the following  
O R D E R

Await service report in respect of respondent no.1(counsel designated as Senior Advocate) in CrI.A.No.417/2024.

Respondent no.1 in CrI.A.No.418 & 419 of 2024 and respondent nos. 1 and 2 in CrI.A.No.420/2024 are duly represented.

Await certificate of service from High Court in respect of common respondent no.2 in in CrI.A.No.417-419/24 and respondent no.3 in CrI.A.No. 420/24. However, Ms Vanshaja Shukla, Advocate-on-record has filed vakalatnama on behalf of respondent no.3 in CrI.A.No.420/2024.

Await original records from High Court and Trial Court.  
Issue reminder.

List again on 16.4.2024.

H. SHASHIDHARA SHETTY  
Registrar